

(d) One hundred and nineteen companies have so far applied for the Company Law Board's approval to changes effected in the Articles of Association of the companies to provide for the appointment of Managing Director/ Whole-time Director etc. with remunerations.

**HIGHER STATUS AND  
EMOLUMENTS FOR SENIOR  
SUPERVISORS IN THE MECHANICAL  
AND ELECTRICAL  
DEPARTMENTS**

•11. SHRI A. P. CHATTERJEE:  
Will the Minister of RAILWAYS be pleased to state :

(a) whether the Railway Accidents Enquiry Committee has recommended the grant of higher status and emoluments to the Senior Supervisors in the Mechanical and Electrical Departments of the Indian Railways; and

(b) if so, what steps have been taken by the Railway Board to implement the said recommendations?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) The Railway Accidents Enquiry Committee have recommended that with a view to restoring the position and authority of Senior Supervisors and strengthening the measure and quality of their supervision over the working of staff, certain posts should be upgraded on a selective basis and also that the topmost grade of supervisors in general -should properly be raised, keeping in view the present-day conditions. This recommendation, naturally, covers supervisors of the Mechanical and Electrical Departments also, among others.

(b) As regards the grant of higher status to certain supervisors, the matter is under consideration. In regard to emoluments, a Pay Commission has since been appointed and the same will be going into the question on a comprehensive basis.

**RAJDHANI EXPRESS/DE LUXE  
TRAINS BETWEEN DELHI AND  
AHMEDABAD**

\*12. SHRI K. S. CHAVDA: Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have under consideration any proposal to introduce a Rajdhani Express/De Luxe trains between Delhi and Ahmedabad ;

(b) if so, the time by when such a train is proposed to be introduced; and

(c) the number of De Luxe trains operating on the metre gauge lines in the Indian Railways at present ?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a)  
Yes, Sir. Government do have a proposal to introduce a Rajdhani Express between Delhi and Ahmedabad.

(b) The time by which such a train will be introduced would depend upon the successful completion of the feasibility study.

(c) Nil.

**LOOTING OF WAGONS**

13. SHRI P. C. MITRA: Will the Minister of RAILWAYS be pleased to state :

(a) the number of incidents of looting of goods trains which occurred in the months of March and April, 1970 between Gomoh junction and Hazari-bagh Road stations on the Eastern Railway;

(b) the estimated value of the goods removed from the wagons as a result of such looting and the number of persons arrested so far in connection with the above offences;

(c) whether some railway employees have also been involved in these crimes; if so, their names and the posts held by them; and

(d) what further steps the Railways have taken to prevent such pilferage of goods in transit?

THE MINISTER OF RAILWAYS (SHRI GULZARILAL NANDA): (a) No case of looting of goods train was reported during this period *i.e.* upto April 10, 1970) between Gomoh , and Hazaribagh Road stations. However, two cases of thefts from goods trains have been reported.

(b) The total value of property involved in the above two cases is not yet known. One accused person has so far been arrested.

(c) The cases are still under investigation.